

GOVERNMENT OF INDIA  
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1277**  
TO BE ANSWERED ON: 09.02.2022

**CYBER LAB**

**1277. SHRI NARANBHAI KACHHADIYA:  
SHRI PARBATBHAI SAVABHAI PATEL:**

Will the Minister of Electronics and Information Technology be pleased to state:

- (a) whether the Government proposes to establish any cyber lab for online capacity building on Cyber Act, crime investigation and digital forensic;
- (b) if so, the time by which it is likely to be established;
- (c) whether the Government proposes to make State cyber cells, police officers and other law enforcement agencies more efficient under the aforesaid programme; and
- (d) if so, the details thereof especially in the State of Gujarat?

**ANSWER**

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY  
(SHRI RAJEEV CHANDRASEKHAR)

(a) to (d): 'Police' and 'Public Order' are State subjects as per the Seventh Schedule to the Constitution of India. States/UTs are primarily responsible to maintain the law and order including setting up of cyber police stations, establishing infrastructure facilities and cyber lab, capacity building and training of police personnel on cyber act, crime investigation, digital forensics etc, to combat the cyber crime menace.

The Central Government supplements the initiatives of the State Governments through various advisories and schemes for the capacity building of their LEAs.

In order to make Internet Safe & Trusted for all its users, Ministry of Electronics and Information Technology has initiated many projects like Setting up of a Collaborative and Comprehensive Live Cyber Operations Specific Exercise Training Facility (CyberCloset) for Indian Cyber Space, Development of Cyber Forensic Training cum Investigation Labs in North-Eastern States and Cloud based centralized Cyber Forensics Lab Infrastructures and Capacity Development on Smart Device Forensics Investigations and Creation of Resource Centre for the North Eastern Police Forces.

Further, to strengthen the mechanism to deal with the cyber crimes Ministry of Home Affairs (MHA) has taken steps for capacity building/ training of law enforcement personnel/ prosecutors/ judicial officers; improving cyber forensic facilities; etc. MHA has set up the 'Indian Cyber Crime Coordination Centre (I4C)' to deal with all types of cyber crime in the country, in a coordinated and comprehensive manner. A state of the art National Cyber Forensic Laboratory has been established, as a part of the I4C, at CyPAD, Dwarka, New Delhi to provide early stage cyber forensic assistance to Investigating Officers (IOs) of State/UT Police. MHA has also set up a National Cyber Forensic Lab (Evidence) at Hyderabad for evidentiary purpose which will provide the necessary forensic support in cases of evidence related to cyber crime.

A Massive Open Online Courses (MOOC) platform, namely 'CyTrain' portal has been developed under I4C for capacity building of police officers/judicial officers through online course on critical aspects of cybercrime investigation, forensics, prosecution etc. along with certification. More than 11,200 Police Officers from States/UTs are registered and more than 2750 Certificates issued through the portal. MHA has also provided financial assistance to the tune of Rs. 96.13 crore under Cyber Crime Prevention against Women and Children (CCPWC) Scheme to the States/UTs for setting up of cyber forensic-cum-training laboratories, hiring of junior cyber consultants and capacity building of Law Enforcement Agencies (LEAs), public prosecutors and judicial officers. Cyber forensic-cum-training laboratories have been commissioned in 28 States/UTs including Gujarat. Training curriculum has been prepared for LEA personnel, public prosecutors and judicial officers for better handling of investigation and prosecution. States/UTs have been requested to organize training programmes. More than 19,600 LEA personnel, judicial officers and prosecutors have been provided training on cyber crime awareness, investigation, forensics etc. under CCPWC Scheme.

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